

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 205 OF 2013

Dated : 23rd September, 2014

M/s Sathavahana Ispat Ltd.

....Appellant(s)

Versus

Karnataka Electricity Regulatory Commission and Anr. ...Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the parties, post the matter on **14.10.2014**
before the Chennai Circuit Bench.

COURT MASTER